

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH

**(through Hybrid Mode)
COURT-I**

Item No. 111

CP (IB) No. 103/Chd/Hry/2022

IN THE MATTER OF:

Mr. Naresh Verma

...Petitioner

Vs.

Pasenture Pvt. Ltd.

...Respondent

Under Section: 59(7), IBC 2016

Order delivered on 05.02.2024

CORAM:

**SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)**

**SH. L.N. GUPTA
HON'BLE MEMBER (T)**

PRESENT:

For the Petitioner

:

Dr. Rajanash Thukral, Advocate

ORDER

Vakalatnama has been filed by Ld. counsel for the Petitioner vide Diary No. 00485/7 dated 21.09.2023, Report of ROC has been filed vide Diary No. 00485/4 dated 13.02.2023. Both are taken on record. List on 26.02.2024.

**Sd/-
(L.N. GUPTA)
MEMBER (T)**

**Sd/-
(HARNAM SINGH THAKUR)
MEMBER(J)**

Preeti